

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.680
TO BE ANSWERED ON 04.02.2021**

RURAL ELECTRIFICATION SCHEMES

**680. SHRI RAJA AMARESHWARA NAIK:
SHRI VINOD KUMAR SONKAR:
DR. SUKANTA MAJUMDAR:
SHRI BHOLA SINGH:
SHRI NISITH PRAMANIK:
SHRIMATI SANGEETA KUMARI SINGHDEO:
DR. JAYANTA KUMAR ROY:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has launched various rural electrification schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY);**
- (b) if so, the details of the schemes launched by the Government during the last three years and the current year along with the targets set and the achievements made under each of the said schemes;**
- (c) the details of the proposals received from various States along with the proposals approved by the Union Government under the said schemes, State-wise;**
- (d) the details of the funds allocated and utilized for implementation of various schemes during each of the last three years and the current year, scheme-wise and State-wise; and**
- (e) whether the Government has set any time-limit for completing the pending schemes and if so, the details thereof; and**
- (f) the other steps being taken by the Government in this regard?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) : Government of India had launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December 2014 for the rural areas with the objectives of electrification of all un-electrified villages as per Census 2011; Strengthening and augmentation of sub-transmission & distribution infrastructure in rural areas, including construction of HT and LT lines, metering at distribution transformers, feeders and consumers; and feeder segregation. Similarly, Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya was launched in October, 2017 for electrification of rural and urban poor households in the country.

(b) & (c) : Pradhan Mantri Sahaj Bijli Har Ghar Yojana – Saubhagya was launched in October, 2017 for electrification of rural and urban poor households in the country. The scheme has been launched with a target of universal electrification of all households in the country and the objective has been achieved by all States except 18,734 households in Left Wing Extremist (LWE) affected areas of Chhattisgarh as on 31.03.2019. Subsequently, seven States namely Assam, Chhattisgarh, Jharkhand, Karnataka, Manipur, Rajasthan and Uttar Pradesh reported that 19.09 lakh un-electrified households identified before 31.03.2019, which were unwilling earlier but had expressed willingness to get electricity connections. The States were asked to electrify these households also under Saubhagya. Out of these, 18.57 lakh households have been electrified up to 31.12.2020. Time extension has been granted to allow the remaining households in LWE areas of Chhattisgarh and Jharkhand to be electrified by 31st March, 2021.

The details of physical and financial progress is enclosed at Annexure-I and II respectively. A total of 2.81 Crore households have been electrified since the launch of Saubhagya as enclosed at Annexure-I.

(d) : The details of the funds sanctioned, released and utilized for implementation of Saubhagya and DDUGJY scheme during each of the last three years and the current year, scheme-wise and State-wise are enclosed at Annexure-III and IV, respectively.

(e) : The target date for electrification of the households under SAUBHAGYA is as per the reply given in parts (b) & (c) above. Further, DDUGJY is in the sunset year and is scheduled for completion by 31st Mar 2022.

(f) : The progress of implementation of the Schemes is regularly monitored at the highest level in the Ministry. Meetings are also conducted at regular intervals with the States. The status of implementation is also monitored by the respective Monitoring Committee constituted under the Scheme to ensure that all State specific issues are resolved effectively.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION NO. 680 TO BE ANSWERED IN THE LOK SABHA ON 04.02.2021.

SAUBHAGYA - Statewise Physical Progress

Sl. No.	Name of the State/UT	Electrification of Households (Nos.)			
		No. of Households electrified from 11.10.2017 to 31.03.2019	Progress from 01.04.2019 to 31.12.2020	No. of Households electrified from 11.10.2017 to 31.12.2020	Balance Un-electrified HHs. as on 31.12.2020
1	Andhra Pradesh	1,81,930		1,81,930	
2	Arunachal Pradesh	47,089		47,089	
3	Assam	17,45,149	2,00,000	19,45,149	
4	Bihar	32,59,041		32,59,041	
5	Chhattisgarh	7,49,397	38,005	7,87,402	2,389
6	Gujarat	41,317		41,317	
7	Haryana	54,681		54,681	
8	Himachal Pradesh	12,891		12,891	
9	Jammu & Kashmir	3,87,501		3,87,501	
10	Jharkhand	15,30,708	1,74,571	17,05,279	25,429
11	Karnataka	3,56,974	26,824	3,83,798	
12	Kerala	3.19 Lakh HHs re-electrified (which were de-electrified in flood)			
13	Ladakh				
14	Madhya Pradesh	19,84,264		19,84,264	
15	Maharashtra	15,17,922		15,17,922	
16	Manipur	1,02,748	5,367	1,08,115	
17	Meghalaya	1,99,839		1,99,839	
18	Mizoram	27,970		27,970	
19	Nagaland	1,32,507		1,32,507	
20	Odisha	24,52,444		24,52,444	
21	Puducherry	912		912	
22	Punjab	3,477		3,477	
23	Rajasthan	18,62,736	2,12,786	20,75,522	
24	Sikkim	14,900		14,900	
25	Tamil Nadu	2,170		2,170	
26	Telangana	5,15,084		5,15,084	
27	Tripura	1,39,090		1,39,090	
28	Uttar Pradesh	79,80,568	12,00,003	91,80,571	
29	Uttarakhand	2,48,751		2,48,751	
30	West Bengal	7,32,290		7,32,290	
	Total	2,62,84,350	18,57,556	2,81,41,906	27,818

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF UNSTARRED QUESTION NO. 680 TO BE ANSWERED IN THE LOK SABHA ON 04.02.2021.

State-wise details of funds sanctioned, released under Saubhagya scheme and fund spent by States during last three years and current year (till 31.12.2020)

Sl. No	State	Sanctioned Cost (Rural+ Urban)	Grant released till 31.12.2020					Spent by States
			2017-18	2018-19	2019-20	2020-21	Total	
1	Arunachal Pradesh	323		138.86	13.79		152.65	142.07
2	Assam	973	41.99	402.71	120.92	37.01	602.63	602.63
3	Bihar	926	115.40	198.78	136.25	17.10	467.54	467.54
4	Chhattisgarh	648	42.81	219.00	32.01	42.06	335.87	335.72
5	Haryana	18			2.98		2.98	2.98
6	Himachal Pradesh	6		0.82	2.89		3.72	3.72
7	J&K	133.43	1.81	51.43			53.24	36.86
8	Jharkhand	887.11	69.71	82.72	4.31		156.74	149.90
9	Karnataka	78.67			39.38		39.38	39.38
10	Kerala	90.00	15.20		26.12	13.27	54.59	54.59
11	Madhya Pradesh	872.65	260.37	147.09		6.32	413.79	413.79
12	Maharashtra	405.89	15.17	139.56	43.37		198.10	198.10
13	Manipur	120.80	5.85	34.86	33.04	12.13	85.88	85.88
14	Meghalaya	275.73		97.84	87.79	1.26	186.89	185.69
15	Mizoram	45.63		34.62		6.03	40.65	37.68
16	Nagaland	64.06	4.93	34.29			39.23	39.23
17	Orissa	524.76	76.36	168.41			244.77	224.90
18	Punjab	1.77				0.36	0.36	0.36
19	Rajasthan	571.91		102.94	76.40	71.47	250.81	250.81
20	Sikkim	2.24			0.53	1.15	1.67	1.67
21	Telangana	35.05			15.38		15.38	15.38
22	Tripura	417.54		236.67	8.11	0.27	245.05	240.24
23	Uttar Pradesh	6188.24	864.01	522.61	25.76		1412.37	1412.37
24	Uttarakhand	149.35	13.30	22.42	6.83		42.55	40.09
25	West Bengal	259.06	13.71	73.20	20.28	15.92	123.10	119.00
	Total	14017.41	1540.63	2708.83	696.13	224.34	5169.93	5100.57

Note- Combined figure J&K and Ladakh

ANNEXURE-III

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 680
TO BE ANSWERED IN THE LOK SABHA ON 04.02.2021.**

**State-wise details of project cost sanctioned under DDUGJY (including additional infra) during
last three years and current year (till 31.12.2020)**

(Rs in crore)

Sl. No	State	2017-18	2018-19	2019-20	2020-21 (till 31.12.2020)	Total
1	Arunachala Pradesh	-	292.13	-	142.42	434.55
2	Assam	-	1,493.57	-	-	1,493.57
3	Bihar	-	644.36	-	800.39	1,444.75
4	Chhattisgarh	-	83.64	-	-	83.64
5	Haryana	-	30.31	-	-	30.31
6	Himachal Pradesh	-	8.68	-	-	8.68
7	Jammu & Kashmir	-	875.03	-	-	875.03
8	Jharkhand	-	1,077.70	-	-	1,077.70
9	Karnataka	-	126.74	-	-	126.74
10	Madhya Pradesh	-	998.64	-	-	998.64
11	Maharashtra	-	368.92	-	-	368.92
12	Manipur	-	60.27	70.05	-	130.32
13	Meghalaya	-	381.33	-	-	381.33
14	Mizoram	-	31.65	21.93	-	53.58
15	Nagaland	-	28.31	51.99	-	80.30
16	Odisha	-	508.63	-	-	508.63
17	Punjab	191.00	-	-	-	191.00
18	Rajasthan	-	1,127.74	-	-	1,127.74
19	Sikkim	-	37.36	-	-	37.36
20	Tripura	-	358.64	-	-	358.64
21	Uttar Pradesh	-	6,289.57	-	-	6,289.57
Total		191.00	14,823.22	143.97	942.81	16,101.00

Note- Combined figure J&K and Ladakh

ANNEXURE-IV

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 680
TO BE ANSWERED IN THE LOK SABHA ON 04.02.2021.

State-wise details of funds released under DDUGJY (including Additional Infra) and fund spent by
States during last three years and current year (till 31.12.2020)

(Rs. In Crore)

Sr. No.	Name of State	Fund released till 31.12.2020					Utilisation of funds
		2017-18	2018-19	2019-20	2020-21	Grant	
1	Andhra Pradesh	165	177	8	8	359	359
2	Arunachal Pradesh	81	160	37	32	309	277
3	Assam	408	1082	661	66	2217	2105
4	Bihar	763	2412	682	659	4516	4516
5	Chhattisgarh	552	79	58	13	702	695
6	Gujarat	143	181			324	324
7	Haryana	45	22	50	4	121	121
8	Himachal Pradesh		15	40		54	54
9	J&K	57	527	65	34	683	642
10	Jharkhand	862	1362	610	104	2938	2910
11	Karnataka	204	451	283	2	940	939
12	Kerala	87	57	8		152	152
13	Ladakh	8	15	24		47	47
14	Madhya Pradesh	598	952	375	170	2094	2048
15	Maharashtra	143	482	225	99	949	937
16	Manipur	33	41	46	15	135	118
17	Meghalaya	58	155	165	26	403	389
18	Mizoram	42	35	16	5	97	88
19	Nagaland	24	55	24	4	107	84
20	Orissa	366	1360	330	55	2112	1940
21	Punjab	15	42	115		172	169
22	Rajasthan	782	1246	273	27	2328	2277
23	Sikkim	18	21	9	28	76	76
24	Tamil Nadu	2	244	56		302	302
25	Telangana	60	61	74		195	195
26	Tripura	62	112	47	48	269	261
27	Uttar Pradesh	3149	3560	946	536	8191	8038
28	Uttarakhand	33	270	269		572	493
29	West Bengal	241	1281	261	114	1898	1843
30	Goa		3	7		10	10
31	D&N Haveli		1			1	1
32	Puducherry		0	5		5	5
33	Andaman Nicobar	1			2	3	1
	Grand Total	9002	16460	5767	2053	33282	32414
